

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 6th April, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 35/2018	Dr. Tej Singh Hada Vs. Union of India & Ors.	Mr. S. C. Sagar, Adv. for Applicant
AFTER NOTICE			
2.	Appeal No. 30/2018 (M.A. No. 305/2018 & M.A. No. 306/2018)	Prafulla Samantra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant
3.	Original Application No. 121/2018	M/s Pawan Dyeing Vs. Central Ground Water Authority (CGWA) & Ors.	Mr. Vivek Gupta, Adv. for Applicant Mr. B.V. Niren, Adv. for R-1 Mr. Pradeep Misra, Adv. for UPPCB
4.	Original Application No. 126/2018	M/s Shri Krishna Art and Dyeing Vs. Central Ground Water Authority & Ors.	Mr. Vivek Gupta, Adv. for Applicant Mr. B.V. Niren, Adv. for R-1
5.	Original Application No. 127/2018	M/s H. B. Dyeing Vs. Central Ground Water Authority & Ors.	Mr. Vivek Gupta, Adv. for Applicant Mr. B.V. Niren, Adv. for R-1
6.	Original Application No. 128/2018	M/s Vinay Dyeing & Washing Vs. Central Ground Water Authority & Ors.	Mr. Vivek Gupta, Adv. for Applicant Mr. B.V. Niren, Adv. for R-1
7.	Original Application No. 155/2018 (M.A. No.436/2018)	M/s R. S. Poultry Farm Vs. State of Haryana & Ors.	Mr. A. R. Takkar & Mr. Ajay Bansal, Adv. for Applicant
8.	Original Application No. 156/2018 (M.A. No.437/2018)	M/s Parle Poultry Farm Vs. State of Haryana & Ors.	Mr. A. R. Takkar & Mr. Ajay Bansal, Adv. for Applicant
9.	Original Application No. 157/2018 (M.A. No.438/2018)	M/s Longowalia Poultry Farm Vs. State of Haryana & Ors.	Mr. A. R. Takkar & Mr. Ajay Bansal, Adv. for Applicant
10.	Original Application No. 158/2018 (M.A. No.439/2018)	M/s Garg Poultry Farm Vs. State of Haryana & Ors.	Mr. A. R. Takkar & Mr. Ajay Bansal, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
11.	Original Application No. 464/2017	Khushi Sewa Sanstha Vs. The State (Govt. of NCT of Delhi) & Ors.	Mr. Alamgir & Mr. Mohammad, Shadam, Adv. for Applicant Mr. Tarunvir S. Khehar, Adv. for R-1, 2 & 4 Ms. Priyanka Swami, Adv. for State of UP Mr. Mukesh Kumar Verma, Adv. for UP Mr. B. V. Niren, Adv. for CGSC Mr. Ravindra Kumar, Adv. for Noida Ms. Puja Kalra, Adv. for SDMC Mr. Dinesh Jindal, LO for DPCC

12.	Original Application No. 815/2017	Kshetriya Vikas Samiti (RWA, Ram Nagar Extn.) Vs. Union of India & Ors.	Ms. Tanya Agarwal, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Sakshi Popli, Adv. for DJB & DPCC Mr. Sumeet Pushkarna, Adv. for R-4 Mr. Dinesh Jindal, LO for DPCC Mr. Tarunvir Singh Khehar, Adv. Mr. Vinayak Gupta, Adv. for MoEF Mr. Balendu Shekhar, Adv. for EDMC
13.	Appeal No. 18/2018 (M.A. No. 141/2018)	IVL Dhunseri Petrochem Industries Private Limited Vs. Central Pollution Control Board & Ors.	Mr. Sanjeev Kapoor & Mr. Nawneet Vibhaw, Advs. for Appellant Mr. Shlok Chandra, Adv. for CPCB Mr. Dhruv Pal, Adv. for MoEF
FOR HEARING			
14.	Original Application No. 238/2015 (M.A. No. 968/2016, M.A. No. 1073/2016, M.A. No. 1097/2016 & M.A. No. 59/2018)	Anil Uppal & Ors. Vs. U.O.I. & Ors.	Mr. Piyush Sharma & Mr. Aditya N. Prasad, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Anil Grover, AAG for R-2 to 5 & 7 to 10 Mr. Sanjeev Anand, Adv. for R-3 Mr. Siddharth Bhati, Adv. for R-6 Mr. Manish Shrivastava, Adv. for R-8 Mr. A. K. Prasad, Adv. for R-11 Mr. Amit Gupta, Adv. for R-13 Mr. V. V. Vardhan, Adv. for CGWA Mr. I. K. Kapila, Adv. Mr. P. K. Agrawal, Adv. Mr. Rajkumar, Adv. for CPCB
15.	Original Application No. 258/2015	Ajay Tyagi Vs. Ministry of Environment, Forest & Climate Change, New Delhi	Mr. Pawan Upadhyay, Adv. for Applicant Ms. Sakshi Popli, Adv., for R-1 Mr. A. K. Prasad, Adv. for R-2 Mr. Sharad Chauhan, Adv. for R-3 Mr. Utkarsh Sharma, Adv. for State of UP Mr. Rahul Pratap, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Anil Grover, AAG with Rahul Khurana, Adv. for R-5 & 11 Mr. Shiv Mangal Sharma, AAG(Raj.)for R-6 Mr. Anil Soni, AAG & Mr. Naginder Benipal, Adv. for State of Punjab Mr. Kamal Jeet Singh, AAG for R-7 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-9 Ms. Shweta Mishra, Adv. for R-10 Mr. Ravindra Kumar, Adv. for R-12 to 14 Mr. Rahul Choudhary, Adv. for R-15 Mr. B. K. Sood, Adv. for R-16
16.	Original Application No. 64/2016 (M.A. No. 1024/2017)	Gopeshwar Nath Chaturvedi Vs. U. P. Pollution Control Board & Ors.	Mr. Rahul Kumar, Adv. for Applicant Mr. Pradeep Kumar & Mr. Daleep Dhyani, Advs. for R-1 Mr. Rajkumar, Adv. for R-2 Ms. Priyanka Swami, Adv. for State of UP Mr. Rohit Pandey, Adv. for R-5 to 28 Mr. Praveen Kumar Tiwari, Adv. for R-13 Mr. Bharat Sangal, Adv. for R-16 & 17 Mr. S. K. Bhattacharya, Adv.
17.	Original Application No. 473/2016	Kantanath Chaturvedi Vs. U. P. Pollution Control Board & Ors.	Mr. Suraj Singh & Rahul Kumar, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-1

			Mr. Rahul Khurana, Adv. for R-6 to 8, 12 to 17, 19, 20, 23, 25, 30, 35, 37, 41, 42, 47, 48, 51, 53, 54, 56, 62, 71, 79, 85 & 101 Ms. Priyanka Swami, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB Mr. S. K. Bhattacharya, Adv.
18.	Original Application No. 383/2016	Vishal Singh & Anr. Vs. Union of India & Ors.	Ms. Parul Gupta, Advs. for Applicants Ms. Yogmaya Agnihotri, Adv. for R-4 Mr. A. K. Panda & Mr. M. Paikaray, Advs. for Odisha SPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB Mr. Om Prakash, Adv. for Ministry of Railway
19.	Original Application No. 550/2016 (M.A. No. 1047/2016 & M.A. No. 1383/2017)	Ram Ji Vyas Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Eeshan Chaturvedi, Advs. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG for Rajasthan Mr. Sanjeet Purohit, Adv. Mr. Mobin Akhtar, Adv.
20.	Original Application No. 626/2016 (M.A. No. 1203/2016, M.A. No. 404/2017, M.A. No. 1075/2017 & M.A. No. 1076/2017)	Chandar Prakash Budakoti Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Raj Panjwani, Sr. Adv. with Mr. Vineet Malik, Adv. for R-4 & 5 Mr. Pinaki Misra, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for R-7 to 9 Mr. Rahul Pratap, Adv. for MoEF Mr. Varun Thakur, Adv. for NMCG
21.	Original Application No. 678/2016 (M.A. No. 1286/2016, M.A. No. 475/2017, M.A. No. 1228/2017 & M.A. No. 452/2018)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Krishna Kumar Singh, Advs. for MoEF Mr. Om Prakash, Adv. for M/o Railways Mr. B. V. Niren, Adv. for R-5 Ms. Shashi Juneja, Adv. for Chhattisgarh Mr. Priyanka Sinha, Adv. for Jharkhand Ms. Deep Shikha Bharati, Adv. Mr. Ajit Kumar Sinha, Sr. Adv. with Ms. Deepa Rai, Adv. for R-3 & 8 Mr. Ashok Kumar Singh, Sr. Adv. with Mr. Sonal Kumar Singh, Adv. for R-7
22.	Appeal No. 05/2017 (M.A. No. 202/2017, M.A. No. 203/2017 & M.A. No. 234/2017)	Iqbal Tanners Vs. Special Secretary Forest, Wildlife and Environment & Ors.	Ms. Disha C. Saxena & Ms. Radhika Dwivedi, Advs. for Appellant Mr. Mukesh K. Verma, Adv. for R-1 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for R-2 Mr. M. Z. Choudhary, Adv. for R-3 Mr. Guntur Prabhakar, Adv. Mr. M. P. Singh, Adv. Mr. Raja Chatterjee, Adv.
23.	Original Application No. 328/2017	Federation of Apartment Owners Association & Anr. Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Raman Yadav, Adv. for GDA Mr. Pradeep Misra, Adv. for R-4 Ms. Priyanka Swami, Adv. for GNN Ms. Garima Prashad, Adv. Mr. I. K. Kapila, Adv.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in